

DIVISION BENCH

ITEM NO. 110

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No. 228/2022, IA No. 299/2022, IA No. 327/2022, IA No. 328/2022,
IA No. 444/2022, IA No. 445/2022, IA No. 32/2023 & IA No. 220/2023
IN CP (IB) No. 7/ALD/2021**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th May, 2023

Attendance-Cum-Order Sheet of the Hearing

NAME OF THE COMPANY	M/S ANJALI CAPFIN PVT LTD V/S M/S PRIMUSS PIPES & TUBES LTD
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL CONFERENCING:

Sh. Abhishek Anand, alongwith Sh. Nipun Gautam & Sh. Akhand Pratap Singh Gaur,
Advs. : *For the RP.*

Sh. Aditya Gauri alongwith Ms. Damini Srestha, Advs.
: *For the Respondent No. 1,2,3, 5 & 6 in IA No. 327/2022, 328/2022*

Sh. Ankur Goel, Adv. : *For the Dissenting FC in IA 32 of 2023*

Sh. Sandeep Arora alongwith Sh. Adhitya Srinivasan, Sh. Rishabh Kanojiya, Advs.
: *For the Applicant in I.A No. 32 of 2023*

ORDER

IA No. 228/2022

- 1.** This is an application filed under Section 19(2) for seeking cooperation of the ex-Board of Directors. There is no reply filed so far despite services having already been made.
- 2.** The Ld. Counsel representing the respondents seeks a short adjournment as a last opportunity to file the reply.
- 3.** Let the needful be done within a period of 10 days, failing which the respondents would be present on the next date of hearing.

4. Let the matter to come up for hearing on 14th July, 2023.

**IA No. 299/2022, IA No. 327/2022, IA No. 328/2022,
IA No. 444/2022, IA No. 445/2022**

1. This is an application filed under Section 19(2) for seeking cooperation of the ex-Board of Directors. There is no reply filed so far despite services having already been made.
2. The Ld. Counsel representing the respondents seeks a short adjournment as a last opportunity to file the reply.
3. Let the needful be done within a period of two weeks, failing which the respondents would be present on the next date of hearing.
4. Let the matter to come up for hearing on 14th July, 2023.

IA No. 220/2023

This is a 4th progress report for the period from 1st February, 2023 to 30th April, 2023 the same is taken on record.

Accordingly, IA No.220/2023 stands disposed off.

IA No. 32/2023

Let the matter be adjourned for further arguments on 23rd May, 2023.

-Sd-

**(Ashish Verma)
Member (Technical)**

19th May, 2023

*Bipul Kumar Tiwari
(Sienographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**